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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA No. 262/2017 In CA(CAA) No. 69/NCLT/AHM/2017**

Coram:

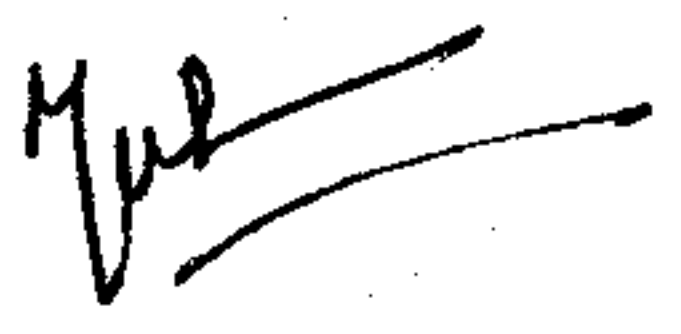
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017**

Name of the Company: Sabar Engineering Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	MRS. SANGEETA N. PAHWA FOR THAKKAR AND PAHWA ADVOCATES	ADV.		
2.				


**ORDER**

Learned Advocate Mrs. Sangeeta Pahwa present for Applicant in IA 262/2017.

Affidavit of the Chairman in respect of publication and notices in connection with the meeting of the unsecured creditors already filed and available on record.

At request of Applicant.

List the matter on 20.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 18th day of September, 2017.